

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/700/2024**

**PETITION NUMBER : CP(IB)/566/2018**

**NAME OF THE APPLICANT : A Arumugam (Liquidator)  
M/s. Xedon Media Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Ravi Janardhanan & 5 Ors**

**UNDER SECTION : Sec 66 of IBC, 2016**  
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**ORDER**

Ld. Proxy Counsel Ms. Durga from the office of Ld. Counsel Mr. Surendran R3. Ld. Counsel Mr. Kasthuri Rangan for the Applicant. Ld. Counsel Ms. Vandhana Prabhu for R1 and R2. Ld. Counsel Mr. Krishna Mishra for R5.

R1, R2, R3 and R5 have not filed reply.

2 weeks time to file reply failing which right to file reply will be closed.

Memo filed by the Applicant dated 18.06.2024 is taken on record for the purpose of amending the name of the 5<sup>th</sup> Respondent.

List the Application for hearing on **05.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk